

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 13.01.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C. K. G. NAIR, MEMBER, HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	MA.No. 581/2020 (Delay Application) & MA.No. 30/2021 (Urgency Application) & A.No. 21/2021	Vijay Kumar Sood	Mr. Salim A. Inamdar, Advocate	SEBI		Admission		Room name for VC: - LIMITATIONDEBARRED
2	MA.No. 582/2020 (Delay Application) & MA.No. 31/2021 (Urgency Application) & A.No. 22/2021	Vijay Kumar Sood						
<u>AT 11.05 A.M.</u>								
3	MA.No. 559/2020 (Delay Application) & A.No. 23/2021	Top Class Capital Markets Pvt. Ltd.	M/s. Crawford Bayley & Co.	SEBI		Admission		Room name for VC: - DISGORGEINSIDER
<u>AT 11.10 A.M.</u>								
4	MA.No. 32/2021 (Urgency Application) & L.No.613/2020	Jignesh Shah	Joby Mathew & Associates	SEBI		Admission		Room name for VC: - FITPROPERSTPSERVICES

AT 11.15 A.M.

5	A.No. 88/2020	Arup Kumar Roy	Mr. Srinavasa Raju, Advocate	SEBI	Mr. Anubhav Ghosh, Adv. The Law Point	Admission/ Disposal	Room name for VC: - AVQPRE
6	MA.No. 235/2018 & A.No. 293/2018 A/W	Vishvapradhan Commercial Private Limited	Khaitan & Co.	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP		
	MA.No. 43/2019 & A.No. 463/2018	Quantum Securities Private Limited	Finsec Law Advisors	SEBI & Anr.	Mr. Abhiraj Arora, Adv. i/b ELP – R1, Khaitan & Co. – R2		
7	MA.No. 415/2019 & A.No.294/2019 A/W	Dr. Prannoy Roy	DMD	SEBI	K.Ashar & Co.		
	MA.No. 416/2019 & A.No. 295/2019 A/W	Radhika Roy		SEBI			
	MA.No. 417/2019 & A.No. 296/2019	RRPR Holding Pvt. Ltd.		SEBI			
8	MA.No. 482/2020 & MA.No. 99/2020 & A.No. 80/2020	Edelweiss Custodial Services Limited vs.	Wadia Ghandy	NSE Clearing Limited & Anr.	Shardul Amarchand Mangaldas – R1, None for R2		
9	525/2019	Succinct Fintech Services Private Limited	Mr. Vivek Shrivastava	SEBI			

<u>AT 11.25 A.M.</u>								
10	MA. No. 258/2020 (Interim Relief) & A.No. 257/2020	Astitva Capital Market Private Limited	Mr. Mukesh Goyal, Advocate i/b RG Lawz	NSEIL	Mr. Rashid Boatwala, Advocate i/b MKA	Admission/ Disposal	04.01.2021	Room name for VC: - CLIENTSECURITY
<u>AT 11.40 A.M.</u>								
11	A.No. 288/2020 A/W	Rakesh Bhatia & Anr.	Mr.Kunal Katariya, Adv. i/b Shah & Ramaiya	NSEIL & Ors.	Mr.Pradeep Sancheti, Sr. Adv, i/b MKA - NSEIL	Admission /Disposal	07.01.2021	Room name for VC: - COMPLAINTIGRC
	A.No. 305/2020 A/W	Chirag Vinodrai Varaiya	Chirag Vinodrai Varaiya – Appellant in person	NSEIL	Mr.Pradeep Sancheti, Sr. Adv, i/b MKA-R1; Mr.D.Jumani,Adv.i/b Ganesh & Co. – R2;			
	A.No. 325/2020	Ms. Chandrika Mahendra Mehta & Ors.	Ms. Rinku Valanju, Adv. i/b RV Legal	NSEIL & Ors.				
<u>AT 12.00 NOON</u>								
12	A.No. 351/2020 A/W	Euram American Investment Bank AG	Mr. Dharam Jumani, Adv. i/b Ganesh & Co.	SEBI	Mr. Shyam Mehta, Sr. Adv. i/b K.Ashar & Co.	Admission /Disposal	17.12.2020	Room name for VC: - FARMAXGDR
	MA. No. 201/2020 (Interim Relief) & A.No. 214/2020 A/W	Nithish Bangera	Mr. Nitish Bangera					

	A.No. 286/2020	Sanjay Aggarwal	Ms. Aishwarya Shubhangi, Adv.					
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u> <u>AT 12.20 P.M.</u>								
13	A.No.224/2020 A/W	Gautam Thapar & Ors.	Mr.Janak Dwarkadas, Sr.Adv. i/b Bharucha & Partners	SEBI	Mr. F.DeVitre, Sr.Adv. i/b K.Ashar & Co.-R1; Mr.Z.Andhyarujina, Adv. i/b Pioneer Legal-R2	Further Hearing	21.12.2020	Room name for VC: - CHAIRMANRESTRAIN
	MA. No. 222/2020 (Exemption from filing certified copy) & A.No. 231/2020	B. Hariharan	Mr.Pradeep Sancheti, Sr.Adv. i/b Regstreet Law Advisors		Mr. M..Doctor, Sr.Adv. i/b K.Ashar & Co.-R1; Mr.Z.Andhyarujina, Adv. i/b Pioneer Legal-R2			